

Name of the Corporate Debtor : M/S. BIHAR FIRE BRICKS AND POTTERIES LTD

Annexure-3

Date of commencement of CIRP: 01/05/2024 ; List of Creditors as on 02/07/2024

Secured financial creditors (other than financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim		Details of claim						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	ASREC (India) Limited	29-05-2024	1,38,28,54,452	64,65,93,977	Secured Financial Creditor	-	-	NO	100	-	-	-	73,62,60,475	Hypothecation of receivables and movable assets and immovable property	The admitted amount is in accordance with the order dated 01/05/2024 as amount claimed to be in default.
TOTAL			1,38,28,54,452	64,65,93,977									73,62,60,475		